

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

Date : 17-12-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Gaj Singh, Adv.
Mr. Ashutosh Mishra, Adv.
Mr. Chandan Deep Singh, Adv.
Mr. Abhishek Kumar Suman, Adv.
Ms. Kanika, Adv.

For Respondent(s) :

Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.
Ms. Deepti Rathi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1, 2, 5, 7 to 9, 11 to 13, 17 to 20, 23, 26 to 32, 35 and 36 are duly represented. Vakalatnama has already been filed by them on 27.07.2022.

SLP has been dismissed vide Hon'ble Judge in Chambers' order dated 20.12.2024 and 23.4.2018 respectively for respondent Nos.3, 22 & 34.

Service was complete on respondent Nos. 4.1, 10.1 & 15.1 through the concerned High Court on 31.10.2025 but none has entered appearance.

contd...

Ld. Counsel for the appellant to take appropriate steps with regard to deceased respondent No.6.1 by 08.01.2026.

List again on 29.01.2026.

Let copy of the ROP be furnished to the concerned AOR for information and compliance.

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SUJATA SINGH
Registrar